

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 21 /UHC/Admin.A/2007

Dated: February 24, 2007.

Sri Rakesh Kumar Misra, Chief Judicial Magistrate, Almora will also be the Asstt. Sessions Judge [Civil Judge (Sr. Div.)] / F.T.C., Almora, in addition to his duties. However, he will not try Session Trials in that Court.

No. 22 /UHC/Admin.A/2007

Dated: February 24, 2007.

Sri Anuj Kumar Sangal, Chief Judicial Magistrate, Bageshwar will also be the Civil Judge (Sr. Div.), Bageshwar, in addition to his duties.

No. 23 /UHC/Admin.A/2007

Dated: February 24, 2007.

Sri Shrikant Pandey, Chief Judicial Magistrate, Champawat will also be the Civil Judge (Sr. Div.), Champawat, in addition to his duties.

No. 24 /UHC/Admin.A/2007

Dated: February 24, 2007.

Sri Nitin Sharma, Chief Judicial Magistrate, Rudraprayag will also be the Civil Judge (Sr. Div.), Rudraprayag, in addition to his duties.

By Order of Hon'ble the Chief Justice,

Sd./-

(V.K.Maheshwari)

Registrar General.